

**Telecom Disputes Settlement and Appellate Tribunal  
(Government of India)**

No.1/Judl./Misc./TDSAT/2012

Dated: 3<sup>rd</sup> May, 2020

**NOTICE**

Pursuant to Order No. 40-3/2020-DM-I(A) dated 1<sup>st</sup> May 2020, issued by the Government of India regarding continuance of lockdown upto 17.05.2020 and in continuation of this Tribunal's Notice of even No. dated 27.4.2020, it has been decided with the approval of Hon'ble Chairperson that the directions contained in the Notice of even No. dated 1.4.2020 shall continue to remain valid till 17.5.2020.

A review on this shall be done on 17.5.2020.

**(Sanjeev Pandey)**  
Deputy Registrar

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